NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

28. C.P.(IB)-520(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **08.04.2021**

NAME OF THE PARTIES: Steel Investments Pvt. Ltd.

V/s

Rajesh Estates and Nirman Pvt. Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is listed before Special Bench at 3 P.M. as both the members in the Special Bench are holding additional charges of other benches other then their own charge. Hence matter is adjourned due to lack of time to 11.05.2021.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)